

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21572/2017

(Arising out of impugned final judgment and order dated 05-12-2016 in FAFO No. 2672/2016 passed by the High Court Of Judicature At Allahabad)

JAWAHAR SHIKSHA PARISHAD (SOCIETY) & ANR.

Petitioner(s)

VERSUS

JAWAHAR JUNIOR HIGH SCHOOL (SOCIETY) & ANR.

Respondent(s)

(and IA No.74441/2017-EXEMPTION FROM FILING O.T.)

Date : 04-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Ms. Kumud Lata Das, AOR
 Mr. Y.K.S.Chauhan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exem. from filing O.T. is allowed.

Issue notice.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER